

Information Note to the Press (Press Release No.80/2020)

For Immediate Release

Telecom Regulatory Authority of India

TRAI releases its response on DoT's back-reference on recommendations on "Review of terms and conditions for registration of Other Service Providers (OSPs)" dated 21st October 2019.

New Delhi, 28th September 2020: The Telecom Regulatory Authority of India (TRAI) had sent its recommendations on "Review of terms and conditions for registration of Other Service Providers (OSPs)" on 21st October 2019 to the Department of Telecommunications (DoT). DoT vide its letter dated 26.09.2020 referred back some of the issues for reconsiderations/clarifications.

After considering the views given by DoT and due deliberations, the Authority has furnished its response to the Government. The response to the Government has been placed on the website of TRAI www.traigov.in.

For any clarification/ information Shri S. T. Abbas, Advisor (Network, Spectrum and Licensing) may be contacted at Tel. No. +91-11-23210481 or at email advmn@traigov.in.


(S. K. Gupta)
Secretary, TRAI
28/9/2020